

85

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 20/(MAH)/2013
I.A No. 12/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)



SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES: Mr. Jyoti Bhatia Lawful Attorney & Legal Heir of
Deceased Shri Sitaram Bhatia
V/s.
Piramal Enterprises Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE
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85	Himanshu Vidhani i/b Khaitan & Co.	Advocate for Respondent No. 1	
85	NILESH GATA i/b Law Square	Adv. for Applicant	 8/9/17

ORDER

IA 12/2016 IN CP 20/397-398/NCLT/MB/MAH/2013

At request of the parties, list this matter on 22.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)